

COURT-I

**BEFORE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 150 OF 2016 &
IA No. 321 OF 2016**

Dated: 28th September, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

M/s. Siwana Solar Power Project (P) Ltd. Appellant (s)

Vs.

Haryana Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Piyush Singh

Counsel for the Respondent (s) : Mr. Nishant Ahlawat for R.1

Mr. M.G. Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya for R-2

ORDER

Learned counsel for the appellant states that he will be filing rejoinder during the course of the day. He may file the same after serving copy on the other side.

List the matter on **06.12.2016.**

**(I.J. Kapoor)
Technical Member**

ts/kt

**(Justice Ranjana P. Desai)
Chairperson**